

facing a lot of difficulties on account of shortage of pilots:

(b) if so, the present position of pilots in each Airline: and

(c) the steps taken by the Government to check the mass resignation of pilots?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Air India Airlines have been facing shortage of pilots. While there was no mass resignation of pilots in Air India, Indian Airlines experienced large exodus of pilots prior to 1996.

To meet the shortages Air India has been utilising the services of retired pilots on contract basis.

The availability of pilots in Indian Airlines has improved considerably due to rationalisation of training schedule, change in carrier pattern of Commanders and introduction of Productivity Linked Incentive Scheme.

#### Investment in Tourism Sector

239. SHRI KRISHAN LAL SHARMA : Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that according to the Government sources there is a need at present for investment of Rs. 39,100 crores in tourism sector of the country;

(b) if so, the main channels in tourism sector in which this amount is proposed to be invested;

(c) whether the Government have drawn up any phased programme for investment of this amount; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA). (a) to (d) The Department of Tourism prepared a working paper in 1993 enlisting the activities to be taken up by various agencies to attract 5 million tourists to India. According to national estimates, the investment required for the same amounted to Rs. 39,100 crores which was to be shared between Central and State Governments, Public Sector undertakings and the private sector.

The main areas of investment were airports, aircrafts, railways, roads, civil amenities, resorts, accommodations, restaurants, shopping complexes, tourist facilitation centres, convention centres, Human Resource Development and Training. No phased programme has, however, been drawn up for the investment of this amount due to non-availability of resources.

#### Representations for Direct Air Services

240. SHRI P.S. GADHAVI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there have been representations for a

long-time for providing direct air services for Kutch passengers from Mumbai-Ahmedabad to Sharjah and Delhi-Ahmedabad to Muscat:

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). The air service requirements of Kutch passengers are essentially catered through Ahmedabad Airport. Ahmedabad is connected to Dubai via Mumbai/Delhi thrice a week and to Muscat via Mumbai twice a week by Air India services.

[Translation]

#### Doordarshan Kendras/Relay Centres, Himachal Pradesh

241. SHRI K.D. SULTANPURI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Doordarshan Kendras and relay centres, functioning at present in Himachal Pradesh, location-wise;

(b) whether this number compares favourably with the national average;

(c) if not, whether the Government propose to set up new Doordarshan Kendras for expansion of television network in the State;

(d) if so, the details thereof, location-wise;

(e) whether the requisite staff have been provided for installation and maintenance of HPTs in the State; and

(f) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). One Programme Production Centre at Shimla and twenty seven TV transmitters of varying power are presently operational in the State of Himachal Pradesh. While the number of TV transmitters in Himachal Pradesh compares favourably with most of the other States, percentage of area and population covered by these transmitters in the State is less than the national average because of hilly terrain which restricts the extent of resultant coverage from the transmitters. However, with a view to further augment TV service in the State, 23 transmitters of varying power are presently under implementation and 7 TV transmitters, including one HPT, are envisaged to be set up in the State subject to availability of resources and infrastructural facilities. Location-wise details of the existing transmitter projects as also those under implementation/envisaged to be set up in Himachal Pradesh are given in the enclosed Statement.

(e) Yes, Sir.

(f) Does not arise.

### STATEMENT

*Location-wise details of TV Transmitter projects in Himachal Pradesh*

Existing	Under Imple- mentation	Envisaged
<b>PPC</b>		
Shimla		
<b>HPT</b>		
Kasauli Shimla		<b>HPT</b> Dharamshala
<b>LPT</b>		
Bilaspur Dharamshala Kullu Manali Mandi Shimla (DD-II)	<b>LPT</b> Sujanpur Sunder Nagar Rampur	<b>LPT</b> Ashapuri Mandi (DD II) Naina Devi Kandaghat Dalash Nehri
<b>VLPT</b>		
Ajhu Fort Baijnath Chamba Bandia Bharathi Diar Hamirpur Jogindernagar Kalpa Khara Pathar Kfyiong Palampur Sarkaghat Shivbadar Thanedar Una Veer	<b>VLPT</b> Jahalma Bharmour Dasni Holi Parwanoo Dalhausi Rohru Kotkhai Chaupal Nihar Tissa Chauri Khas Pirbhayanu Jhatingri Kaja Udaipur Awah Devi Karsog Banjar Chunaghai	
<b>Xser</b>		
Rajgarh Solan		

[English]

### Closed Unit of Remington Rand in West Bengal

242. SHRI P.R. DASMUNSI : Will the Minister of LABOUR be pleased to state :

(a) whether any meeting on closed unit of

Remington Rand of West Bengal was held in Delhi in August, 1996;

(b) if so, the salient features thereof; and

(c) the progress in this direction so far?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) A meeting was held in the Ministry of Labour on 22-8-96 at New Delhi with a view to exploring the possibility of reopening the closed unit of Remington Rand India Ltd.

During the meeting it was decided that the Management will send their proposal to the concerned trade unions who will in turn send their response to the appropriate authority which is the State Government of West Bengal. Accordingly, the response of the trade unions to the management's proposal has been communicated to the Government of West Bengal for appropriate action.

### Illegal Calls

243. SHRI G M KUNTURKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware about a news regarding making some foreign calls by some of the employees of Kinwat Telephone Exchange in Nanded district of Maharashtra;

(b) if so, the details thereof;

(c) whether Rs. 80,000 has been recovered from some employees of this exchange for making illegal calls to foreign destinations;

(d) if so, the details thereof;

(e) whether the case has been handed over to vigilance deptt. for further investigation, and

(f) if so, the details of the case and further action taken against the employees concerned?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) to (f). The matter is being investigated and after completion of the same the detailed reply will be placed on the table of the House.

[Translation]

### Foremen Training Institute in Bihar

244. SHRI CHITRASEN SINKU : Will the Minister of LABOUR be pleased to state :

(a) whether the construction of Foremen Training Institute (FTI) at Adityapur - Kandra main road in West Singhbhoom (Bihar) is pending for the last seven years;

(b) if so, the steps taken/being taken by the Government for its completion; and

(c) the time by which it is likely to be completed?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.